Written Answers

terms and conditions followed by Housing Finance Companies.

- 8. Permission to Indian Companies to grant housing loans to NRI Staff deputed abroad under the company's Staff Housing Loan Scheme subject to repayment in foreign exchange.
- General permission to Indian Companies for payment of interest on delayed refund of share subscription.
- Safe custody of securities on behalf of NRIs/ OCBs permitted to be done by institutional custodians beside ADs

Four Lane Highway Track in Tamil Nadu

326. SHRI D. VENUGOPAL: Will the Minister of SURFACE TRANSPORT be pleased to state.

- (a) whether there is four lane highway track in all over the country;
 - (b) if so, the details thereof.
- (c) whether the Government are aware that there is two lane highway track in Tamil Nadu.
- (d) if so, whether the Government propose to convert it into four lane, and
- (e) if so, the details thereof and the time by which it is likely to be converted?

THE MINISTER OF SURFACE TRANSPORT (SHRITG, VENKATRAMAN)—(a) At present only about 2% length of total National Highway network; in the country is four lane

- (b) The details are enclosed as Statement
- (c) Yes, Sir
- (d) and (e). Investigations for converting two lanes into four lanes are necessary and as such it is too early to indicate a definite timeame for such conversion.

STATEMENT

Details of four lane National Highway in the country

Length in km

S.No	State	Four Lane
1	2	3
1	Andhra Pradesh	28
2.	Arunachal Pradesh	•
3.	Assam	
4.	Bihar	15
5 .	Chandigarh	8

1	2	3
6.	Delhi	72
7.	Goa	
8	Gujarat	196
9	Haryana	77
10	Himachal Pradesh	-
11.	Jammu & Kashmir	
12.	Karnataka	30
13	Kerala	
14	Madhya Pradesh	
15	Maharashtra	21
16	Manipur	
17	Meghalaya	-
18	Mizoram	•
19	Nagaland	-
20	Orissa	3
21.	Pondicherry	-
22	Punjab	131
23	Rajasthan	19
24	Sikkim	•
25.	Tamil Nadu	34
26	Tripura	-
27	Uttar Pradesh	30
28	West Bengal	7
	Total	67
24 25. 26 27	Sikkim Tamil Nadu Tripura Uttar Pradesh West Bengal	3

White Paper on PSUs

327 DR RAMKRISHAN KUSMARIA SHRI VINAY KATIYAR

 $W_{\rm H}{\rm i}$ the Minister of INDUSTRY be pleased to state

- (a) whether the Government propose to issue a white paper on status and future of public sector enterprises.
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN). (a) to (c) There is no proposal to issue a white paper on the status and future of the public sector enterprises at the present

Manufacturing of Asian Cars in India

328 SHRI K.C KONDAIAH Will the Minister of INDUSTRY be pleased to state

(a) whether leading Jananese automobile company is planning to manufacture a low cost Asia Car in India.

- (b) whether the manufacturing of the said car shall be in public sector; and
- (c) if so, the terms and conditions laid down for the purpose?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) Government is not aware of any plan for setting up any unit by a Japanese automobile Co. for manufacture of such a car.

(b) and (c). Do not arise.

Written Answers

Demand and Supply of Cement in Assam

- 329. SHRI KESHAB MAHANTA: Will the Minister of INDUSTRY be pleased to state:
- (a) the consumption and production of cement in Assam during each of the last three years; and
- (b) the steps being taken to bridge the gap between demand and supply of cement in the State?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN). (a) On the basis of statistical reports published by the Cement Manufacturers Association, the consumption & production of cement in Assam during the last three years is as follows:

Year	Production	Consumption	
	(In lakh tonnes)	(In lakh tonnes)	
1993-94	1 48	4 95	
1994-95	1,54	5 36	
1995-96	1 56	4 35	

Production data of mini cement plants is not maintained centrally

(b) Cement Industry is decontrolled and delicensed and entrepreneurs are free to set up cement units anywhere subject to locational clearance Government is providing all infrastructural support to the industry to maximise cement production. Rail wagons are supplied to Cement plants on a priority basis for transporting cement to deficit areas.

[Translation]

Surcharge Levied on Income-Tax

- 330 SHRI MUNAWWAR HASSAN Will the Minister of FINANCE be pleased to state
- (a) whether surcharge on income tax was imposed at the time when the country was facing natural calamity some years back.
- (b) whether this surcharge on income tax is still continuing.
 - (c) if so, the justification therefor

- (d) whether the Government distribute the income earned on this account among States also;
 - (e) if so, the percentage thereof; and
 - (f) if not, the reasons therefor?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir. Surcharge at the rate of 5% of income tax was imposed to meet the formidable after-effects of the drought of 1987-88.

- (b) and (c). Surcharge initially imposed at the rate of 5% as mentioned in the answer to part (a), was increased from time to time to 12% in the case of non-corporate assessees and to 15% in case of companies to mobilise resources. Surcharge in the case of non-corporate assessees was abolished through Finance Act, 1994. However, surcharge in the case of domestic companies continues to be levied for revenue reasons.
- (d) No. Sir. The surcharge is collected for the purposes of the Union only and it is not distributed among the States.
- (e) In view of the answer to part (d), this does not arise.
- (f) In view of the answer to part (d), this also does not arise

Debt burden

- 331 SHRI RAMASHRAY PRASAD SINGH Will the Minister of FINANCE be pleased to state
- (a) the per capita debt burden in the country as on date; and
 - (b) the amount of interest to be paid thereon?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) (a) The per capita internal and external debt of the Government works out to Rs. 3272 and Rs. 1601 respectively in 1995-96

(b) Total interest payment on internal and external debt of Government is estimated at Rs 27166 crores in 1995-96 (RE)

[English]

ADB Collaborated Highway Projects

- 332 DR KRUPASINDHU BHOI Will the Minister of SURFACE TRANSPORT be pleased to * state *
- (a) the details of the highway projects being implemented in collaboration with the Asian Development Bank;
- (b) the funds obtained from ADB for these projects.